

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For orders on
Memos.

Bench

Sh
30/10/06

On. Dr. 31-X-06

Copies of order
prepared for
both the counsels

In
03/11/06

By
Sd (G)

Order dated 31-10-2006.

Applicant, a Multi Purpose
Kholasi, has filed this OA,
Praying for direction to the
Respondents to grant him the
benefits of ACP.

By filing counter, the
Respondents have stated that
in the meantime benefits of ACP
have been given to Applican.

Heard Ld. counsel for
both sides. Ld. counsel for the
Applicant did not dispute the
fact that the benefits under ACP
have already been given to
Applicant.

In view of this, this OA
is disposed of as infundibular.

BP
M. L. (M. L. H.)